

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 65/RP/2016 in Petition No. 18/TT/2015

Subject: Review Petition No.65/RP/2016 in Petition No. 18/TT/2015 under Section 94(2) of the Electricity Act, 2003

And in the matter of:

Review Petition No. 66/RP/2016 in Petition No. 528/TT/2014

Subject: Review Petition No. 66/RP/2016 in Petition No. 528/TT/2014 under Section 94(2) of the Electricity Act, 2003

And in the matter of:

Review Petition No. 18/RP/2017 in Petition No. 92/TT/2011

Subject: Review Petition No.18/RP/2017 in Petition No. 92/TT/2011 under Section 94(2) of the Electricity Act, 2003

And in the matter of:

Review Petition No. 19/RP/2017 in Petition No. 94/TT/2011

Subject: Review Petition No.19/RP/2017 in Petition No. 94/TT/2011 under Section 94(2) of the Electricity Act, 2003

Date of Hearing: 5.6.2018

Coram : Shri P.K. Pujari, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Applicant : Greenko Budhil Hydro Power Private Limited

Respondents : Power Grid Corporation of India Limited and 17 Others

Parties present : Shri Hemant Singh, GBHPPL
Shri Nishant Kumar, GBHPPL
Ms. Nikita Batra, GBHPPL
Matrugupta Mishra, GBHPPL
Shri Tushar Mathur, PGCIL
Shri R.P. Padhi, PGCIL
Shri Ajay Malhotra, PGCIL

Record of Proceedings

The representative of PGCIL sought adjournment as the arguing counsel is in some personal difficulty.



2. The Commission observed that no further adjournment shall be granted on any ground and directed to list the matter on 3.7.2018 for final hearing.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

